

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

25/03/2019

C.P./260/62/2015

O.A./260/287/2014

FOR HEARING

ITEM NO:39

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

S MOHANTA

-V/S-

R VISHNOI

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal		
	<p>Heard Ld. Counsels for the applicant and respondents. Respondents' counsel submits that the order has already been complied with but the order passed in favour of the applicant will be subject to the result of the SLP before the Hon'ble Supreme Court. He has filed an additional affidavit on 20.02.2019 to this effect. Registry to keep the said additional affidavit on record. Accordingly, the C.P. is dropped and notices discharged.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		